

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1232
ANSWERED ON 30/07/2024**

CONNECTION OF HAMLETS THROUGH PUCCA ROADS

1232 Shri Ummeda Ram Beniwal:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to seek proposals regarding construction for new roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the Barmer-Jaisalmer Parliamentary Constituency of Rajasthan;**
- (b) the time by which such roads are likely to be constructed along with the reasons for not constructing the new roads;**
- (c) whether the maintenance of roads constructed under PMGSY in Barmer-Jaisalmer Parliamentary Constituency is not being carried out since long resulting in damage to the roads and if so, the reasons therefor;**
- (d) the details of proposal of the Government to prioritize the repair of the roads constructed under the said yojana;**
- (e) whether the Government proposes to connect the hamlets with small population situated in villages also through Pucca roads; and**
- (f) if so, the time by which the relevant rules are likely to be amended along with the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): The State of Rajasthan has already completed all the sanctioned projects under Pradhan Mantri Gram Sadak Yojana (PMGSY)-I & II. The State has been allocated target length of 8,662.5 Km under PMGSY-III, against which 8,600 Km has been sanctioned. The timeline for completion of road projects under PMGSY-III is 31st March, 2025.

Parliamentary constituency- wise data is not maintained within the Ministry. There are two districts within Barmer-Jaisalmer Parliamentary Constituency of Rajasthan viz. Barmer and Jaisalmer. The road works sanctioned, completed and balance in Barmer and Jaisalmer Districts under all verticals of PMGSY as on 25.07.2024 are as under:

District Name	Sanctioned			Completed			Balance*		
	No of Roads	Road Length (in Km)	No of Bridges	No of Roads	Road Length (in Km)	No of Bridges	No of Roads	Road Length (in Km)	No of Bridges
Barmer	776	3,845	3	776	3,707	3	0	0	0
Jaisalmer	301	2,245	0	300	2,197	0	1	3	0
Total	1,077	6,090	3	1,076	5,904	3	1	3	0

* The balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

(c) & (d): PMGSY is a one-time assistance programme for construction of rural roads; there is no provision under it for repair of roads. As per the guidelines of PMGSY, maintenance of roads constructed under the programme is the responsibility of the State Governments. However, the Ministry on its part has taken the following steps/measures to ensure proper maintenance of roads constructed under PMGSY:

(i) All road works sanctioned under the scheme are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document.

(ii) Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per maintenance cycle, from time to time, to be funded by the State Governments.

(iii) States have to enter into a Memorandum of Understanding with the Ministry of Rural Development, Government of India, before launching of the scheme in the concerned State. As per this MoU, the States have to interalia provide adequate funds for the maintenance of roads constructed/upgraded under PMGSY for initial five years routine maintenance, and for further five year routine maintenance including periodic renewal as per requirement.

(iv) Release of maintenance funds is required to be certified by the State, as per PMGSY guidelines, while submitting fund release proposals to the Central Government.

(v) Electronic Maintenance of PMGSY roads (eMARG), an online platform, has been implemented in all the States to monitor maintenance of PMGSY works for five years from the date of completion (i.e. under Defect Liability Period-DLP).

(e) & (f): The Government has announced that Phase IV of PMGSY will be launched to provide all-weather connectivity to 25,000 rural habitations which have become eligible in view of their population increase. Action, consequential to the announcement, is being taken by the Ministry.
